

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 3082 OF 2011

BEFORE THE REGISTRAR H.B. PRABHAKARA SASTRY

M/S. ORIENT IMPEX

Appellant (s)

VERSUS

THE COMMISSIONER OF CUSTOMS

Respondent(s)

WITH Civil Appeal NO. 3086 of 2011

Date: 29/07/2011 This Appeal was called on for hearing today.

For Appellant(s)

M/S. Ap & J Chambers, Adv.

For Respondent(s)

Mr. B. Krishna Prasad, Adv.

UPON hearing counsel the Court made the following  
O R D E R

The ld. Counsel for the appellant is present.

Await for the receipt of original record.

List again on 13.9.2011.

After the matter was adjourned, the ld. Counsel,  
Ms Shamshravish Rein appearing on behalf of Mr B.K.Prasad,  
Advocate-on-record for the respondent No.1, appeared and  
requested to mark her appearance.

(H.B.PRABHAKARA SASTRY)  
REGISTRAR

hj